

Nigam Limited, for the year 1999-2000. [Placed in Library See No. LT 189/99]

- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and MSTC Limited, for the year 1999-2000. (Placed in Library See No. LT- 190/99]

**I Report and Accounts (1997-98) of Export Inspection Council and Export Inspection Agencies and related papers.**

**II Report and Accounts (1997-98) of Tea Board, Calcutta and related papers.**

**III MOU (1999-2000) between Govt. of India and MMTC Ltd.**

**IV Report and Accounts (1998-99) of Council for Leather Exports, Chennai and related papers**

**V Report and Accounts (1998-99) of India Tea and Restaurants Ltd, Mumbai and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I lay on the table a copy each (in English and Hindi) of the following papers:-

- I (a) Annual Reports and Accounts of the Export Inspection council and Export Inspection Agencies (Volumes I & II), for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library for (a) to (c) See No. LT-251/99]
- II (a) Forty-fourth Annual Report of the Tea Board, Calcutta, for the year 1997-98.
- (b) Annual Accounts of the Tea Board, Calcutta, for the year 1997-98, and the Audit Report thereon.

- (c) Review by Government on the working of the above Board.
- (d) Statement giving reasons for the delay in laying the papers metntioned at (a)&(b) above. [Placed in Library for (a) to (d) See No.LT-253/99]
- III Memorandum of Understanding between the Government of India (Ministry of Commerce & Industry, Department of Commerce) and MMTC Limited for the year 1999-2000. [Placed in Library See No.LT-254/99]
- IV (a) Fifteenth Annual Report and Accounts of the Council for Leather Exports, Chennai, for the year 1998-1999, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library for (a) and (b) See No.LT-252/99]
- V A copy each (in English and Hindi) of the following papers, under Sub-section (I) of Section 619 of the companies Act, 1965:-
  - (a) Annual Report and Accounts of the India Tea and Restaurants Limited, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts and the coments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library for (a) and (b) See No.LT-250/99]

#### **Special Protection Group (Amendment) Ordinance, 1999**

SHRI O. RAJAGOPAL: Sir, I lay on the Table, under sub-clause (a) of Clause (2) of article 123 of the Constitution, a copy (in English and Hindi) of the Special Protection Group (Amendment) Ordinance, 1999 (No.10 of 1999) promulgated by the President on the 18th November, 1999. [Placed in Library See No.LT-163/99]

#### **LEAVE OF ABSENCE**

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Shankar Roy Chowdhury stating that he is hospitalised